

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 88 of 2020

IN THE MATTER OF:

Manmohan Singh Anand

...Appellant

Versus

Registrar of Companies & Anr.

...Respondents

Present: -

For Appellant: Mr. P. Nagesh, Sr. Advocate with Ms. Nishtha Girotra, Advocate.

For Respondent: Mr. Vijay Joshi, Advocate for R-1.

Mr. P.S Singh (Senior Counsel Central Govt. Panel)

O R D E R
(Virtual Mode)

13.04.2021 Learned Counsel for the Appellant is directed to comply the order dated 18.02.2021 latest by Monday and take fresh steps of notice on Respondent No. 2 through Speed Post as well as email (Both Mode). As the earlier order dated 18.02.2021 not been complied as per Office Note dated 12.04.2021.

Learned Counsel for the Respondent No. 1- RoC, Delhi is present.

List the Appeal 'For Admission (After Notice)' **18th May, 2021** for appearance of Respondent No. 2.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)